

Health Organisation, an intensive programme was started in October, 1977 in 18 districts of the North Eastern Region of the country. It is being extended.

10. The following steps for imparting health education regarding the disease and seeking public co-operation and participation in controlling malaria have been taken.
  - (i) Panchayats and school teachers have been involved in the distribution of chloroquine tablets.
  - (ii) Drug Depots have been opened in inaccessible tribal areas. In some States this have been done in collaboration with the Tribal Welfare Departments.
  - (iii) A new film 'The Threat' was made and released all over the country in fourteen regional languages.
  - (iv) Posters in regional languages 'Fever May be Malaria: Take Chloroquine tablets' have been supplied to the States for display in Panchayat Ghars, Schools, Primary Health Centres and Sub-centres.
  - (v) A pamphlet in regional languages 'Malaria—What to do' given the signs, symptoms dose schedule of chloroquine, indication of contra-indication has been supplied to the States for distribution to Panchayats, school teachers and other voluntary agencies.
  - (vi) It is also proposed to orient the President and the Secretaries of the Panchayats on Malaria.
  - (vii) Folder on the role of Medical Practitioners has been supplied to the States for distribution to medical practitioners. Similarly, a pamphlet 'Why Malaria again' has been sup-

plied to the States for distribution to the Deputy Commissioners, Chief Medical Officers and Block Development Officers for apprising them about the existing problems of malaria and the action proposed to be taken.

(viii) To disseminate the anti-malaria message, special postal stationery has been released by Posts and Telegraphs Departments.

(ix) A. I. R and Doordarshan have started programmes to eradicate public on prevention and treatment of Malaria.

#### Indigenous control System

4581. SHRI RAMAVATAR SHASTRI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that an indigenous control system has been introduced in the Railways; and

(b) if so, the details thereof and the result thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) M/s. Electronics Corporation of India Ltd. have developed a thyristor convertor equipment for WAG-I type of electric locomotives of Indian Railways. Perhaps the Honourable Member of Parliament has in mind this equipment recently put in service in one electric locomotive at Electric Loco Shed at Tatanagar.

(b) The thyristor convertor equipment enables control of operation of electric locomotives at different desired speeds. The first prototype equipment is undergoing trials in Tatanagar area. Special instrumented trials on the first prototype locomotive have not yet been completed. Another nine sets of equipment are to be delivered and commissioned for intensive service trials as prototypes. On completion of these trials, evaluation of the equipment will be carried out. Based on service experience of the prototype equipments,

the question of introduction of this system on regular basis will be carried out.

**Closure of Reliance Jute Mill, Calcutta**

4582. SHRI NIREN GHOSH: Will the Minister of LABOUR be pleased to state:

(a) whether the management of the Reliance Jute Mill, Kankinara under 24 Parganas District, Calcutta has declared lock-out on February 22, 1980 following failure in tripartite negotiations;

(b) whether the Union Government has been informed of the points of dispute between the management and the workers;

(c) if so, the details thereof; and

(d) whether Government propose to intervene in the dispute with a view to help the parties concerned to arrive at an amicable settlement?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) to (d). According to the available information, the management of M/s. Reliance Jute and Industries Ltd., Bhatpara has declared lockout in its Jute Mill with effect from February 22 1980. The lockout was reported to have been declared because of alleged go-slow tactics adopted by the Cop Winders. The lockout is till continuing. It is primarily for the Government of West Bengal, the appropriate Government for the unit under the Industrial Disputes Act, to take necessary action towards resolving the dispute Government of India, however, is always prepared to lend its good offices when approached by the concerned parties/ State Government.

**Driving Licence**

4583. SHRI H. N. NANJE GOWDA:

SHRI S. M. KRISHNA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether his attention has been drawn to the News item 'where touts

hold sway' appearing in the *Hindustan Times* dated the 20th June 1980;

(b) whether it is a fact that these touts manage the driving licences on payment of certain amount from the neighbouring States;

(c) whether it is also a fact that in the capital big number of drivers possess driving licences obtained from other States; and

(d) if so, action proposed to be taken by his Ministry to simplify the procedure for getting driving licence?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH)  
(a) Yes, Sir.

(b) The Delhi Administration has reported that they do not have any information available with them in this regard.

(c) Yes, Sir a Driving licence issued in any State is valid throughout the country.

(d) The Driving licences are granted after strict tests, in the interest of road users. The State Governments have also been empowered to make rules including prescribing of minimum qualification of person to whom licence to drive transport vehicles are to be issued, time within which such qualifications are to be acquired, the duties, functions and conduct of such person etc.

**Workers of the Shed and Ware Section of Madras Port**

4584. SHRI INDRAJIT GUPTA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the workers of the Shed and Ware Section of Madras Port have been on a strike since June 9, 1980 demanding the implementation of an earlier agreement for their absorption in the vacancies existing in the Shore gang side; and

(b) if so, the details thereof and what steps were taken to settle the problem?